

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:970
ANSWERED ON:01.08.2006
PRICE OF IODISED SALT .
Verma Shri Bhanu Pratap Singh

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) Whether the prices of iodised salt has increased after issuance of notification by the Government banning the sale of common salt for human consumption;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the steps taken by the Government to meet the situation?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY(SHRI ASHWANI KUMAR)

(a) to (c): The notification issued by the Ministry of Health and Family Welfare banning sale of non-iodised salt for direct human consumption has come into effect from 17th May, 2006. Since sale of non-iodised salt for direct human consumption was already banned by most State Governments, issue of the notification has not led to any increase in prices of iodised salt.